

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2118
TO BE ANSWERED ON 08.03.2018

Piped Water Supply in Villages

2118. SHRI KALIKESH N. SINGH DEO:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the total number of Gram Panchayats in the country including the State of Odisha where the facility of Piped Water Supply has been provided by the Government, State-wise;

(b) the details of the funds sanctioned, allocated and utilised for the Piped Water Supply Scheme during each of the last three years and the current year, State/UT-wise;

(c) whether the Government is considering to revise the allocation for the State of Odisha to cover more villages with the Piped Water Supply Scheme;

(d) if so, the time by which the above facility is likely to be provided to include uncovered habitations within the ambit of supply of safe drinking water through Piped Water Supply Schemes; and

(e) the extent to which the Piped Water Supply Scheme is sustainable in terms of providing drinking water to the villages?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

(a) This Ministry maintains information in terms of habitations and not in terms of villages. As per information entered by States on Integrated Management Information System (IMIS) of the Ministry, as on 05.03.2018, state-wise details of habitations including the state of Odisha where Piped Water Supply (PWS) has been provided under National Rural Drinking Water Programme (NRDWP) is at Annexure-I.

(b) Under NRDWP, funds are not being released separately for Piped Water Supply (PWS) till 10th November, 2017. After this date, funds are mainly released for Piped Water Supply Schemes. The State / UT-wise details of funds sanctioned, allocated and utilised under NRDWP which

includes funds for PWS Schemes during each of the last three years and the current year is at Annexure-II.

(c) As per restructured guideline, allocation of funds under NRDWP is made as per below criteria:

Criteria	Weightage (%)
Rural Population (as per last Census)	40
Rural SC and ST population (as per last Census)	10
States under DDP, DPAP, HADP and special category Hill States in terms of rural areas	40
Population (as per IMIS) residing in habitations having affected by chemical contaminants including heavy metals (as on 31 st March of preceding financial year)	10
Total	100

The funds received under NRDWP is allocated to all States including Odisha as per above criteria.

(d) As per restructured NRDWP guideline, the focus is mainly on providing Piped Water Supply to rural population ultimately by 2030 to honour the commitment made by the country in the international forum while agreeing for UN Sustainable Development Goal (SDG)-2030.

(e) Rural drinking water supply is a state subject. This Ministry provides technical and financial assistance to complement the efforts of state government in providing safe drinking water to rural population. Rapid increase in population and gradual decrease in natural resources including water due to environmental factors have paved the way for providing drinking water to rural population using sustainable sources. Sustainability of any sources depends on community participation and availability of resources. As per restructured guideline, the focus is mainly on providing Piped Water supply to rural households which will in turn help in minimizing wastage of water and enhances efficient utilization of water.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 2118 due for reply on 08.03.2018		
S.No.	State	No. of habitations with PWS
1	ANDAMAN and NICOBAR	260
2	ANDHRA PRADESH	39009
3	ARUNACHAL PRADESH	3632
4	ASSAM	35523
5	BIHAR	7683
6	CHATTISGARH	24734
7	GOA	201
8	GUJARAT	32928
9	HARYANA	7875
10	HIMACHAL PRADESH	51958
11	JAMMU AND KASHMIR	14933
12	JHARKHAND	19284
13	KARNATAKA	49523
14	KERALA	21435
15	MADHYA PRADESH	23511
16	MAHARASHTRA	68087
17	MANIPUR	2684
18	MEGHALAYA	6093
19	MIZORAM	668
20	NAGALAND	1347
21	ODISHA	41969
22	PUDUCHERRY	215
23	PUNJAB	13974
24	RAJASTHAN	45713
25	SIKKIM	2078
26	TAMIL NADU	99052
27	TELANGANA	22079
28	TRIPURA	6821
29	UTTAR PRADESH	25353
30	UTTARAKHAND	37448
31	WEST BENGAL	52928
Total		758998

(source: format C-17)

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 2118 due for reply on 08.03.2018

(Rs. in Crore)

S.No.	State	2014-15			2015-16			2016-17			2017-18		
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	Andaman And Nicobar	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0	0.3	0	0
2	Andhra Pradesh	372.43	377.78	427.08	156.69	170.05	190.6	183.01	204	157.38	165.68	217.66	167.69
3	Arunachal Pradesh	87.21	109.83	119.5	58.08	65.4	66.23	97.39	110.84	113.71	88.78	84.69	30.03
4	Assam	501.1	585.32	586.88	268.26	284.11	216.2	353.23	348.06	206.61	400.02	334.27	205.62
5	Bihar	441.07	399.11	381.9	229.6	202.73	295.38	336.89	373.81	473.29	430.32	300.03	149.52
6	Chattisgarh	159.08	150.74	173.08	63.69	60.83	64.64	87.86	84.28	65.66	72.74	49.84	38.93
7	Goa	4.61	0	0	2.08	1.66	0	2.38	1.19	3.35	1.67	0	0
8	Gujarat	509.48	405.58	491.44	240.13	238.91	274.78	279.07	278.5	265.16	225.51	290.86	191.19
9	Haryana	218.09	277.98	228.82	97.65	122.65	150.74	113.67	111.53	116.42	104.48	88.82	52.53
10	Himachal Pradesh	131.84	120.89	120.18	65.2	64.38	69.88	88.06	83.31	66.04	76.74	76.74	58.69
11	Jammu And Kashmir	461.33	474.41	458.03	199.4	192.12	222.16	227.5	225.14	219.94	241.98	240.23	132.18
12	Jharkhand	169.86	175.18	206.88	126.85	132.09	133.7	134.76	131.74	157.89	149.72	123.43	122.01
13	Karnataka	623.2	563.91	622.37	307.62	278.08	366.68	356.12	343.72	341.33	279.69	365.81	268.34
14	Kerala	115.59	124.1	131.86	52.78	48.05	64.45	78.98	75.22	74.21	70	95.16	46.97
15	Madhya Pradesh	397.18	440.18	399.94	181.76	193.73	381.15	241.17	232.26	212.48	201.68	135.51	95.72
16	Maharashtra	780.06	748.23	901.96	344.16	330.88	584	406.83	404.45	412.32	397.47	161.08	153.11
17	Manipur	90.35	88.54	92.25	28.98	27.92	43.44	36.08	40.61	18.87	37.24	37.24	45.68
18	Meghalaya	59.61	69.5	81.02	30.52	31.24	30.92	34.55	40.42	49.29	48.15	48.15	19.43
19	Mizoram	42.43	34.5	39.81	17.71	17.32	23.16	21.33	24.49	24.82	25.92	46.1	11.05
20	Nagaland	108.19	101.44	86.45	39.27	38.53	61.9	33	36.84	40.2	27.1	12.81	13.7
21	Odisha	205.69	230.67	272.83	96.9	103.19	165.25	136.2	134.96	100.59	120.17	83.59	59.22
22	Puducherry	1.62	0	0	0.74	0	0	0.83	0.29	0	0.62	0	0
23	Punjab	93.88	97.38	90.23	39.77	42.79	36.57	51.16	51.89	53.56	68.47	147.64	76.24
24	Rajasthan	1194.46	1304.64	1386.8	547.17	526.75	480.21	1074.15	1072.92	681.21	558.08	714.24	517.44
25	Sikkim	30.38	31.7	32.03	10.64	12.05	12.49	18.11	19.42	15.21	9.14	17.51	11.1
26	Tamil Nadu	367.36	382.46	432.39	169.5	182.35	164.85	174.05	174.68	188.98	144.5	185.1	137.99
27	Telangana	200.65	212.24	189.25	88.77	97.71	106.42	131.07	133.09	111.89	555.37	671.66	473.64
28	Tripura	62.06	68.31	64.81	28.07	31.68	39.97	38.72	43.73	38.73	43.65	83.93	30.77
29	Uttar Pradesh	1006.43	1073.22	1146.2	477.69	490.31	690.46	650.36	621.95	639.54	497.48	459.62	363.62
30	Uttarakhand	135.01	111.48	138.05	63.57	60.06	99.79	89.17	88.19	99.95	82.93	110.28	112.35
31	West Bengal	436.53	431.09	480.72	199.68	216.85	288.75	422.33	440.15	444.86	737.29	844.34	450.67
	Total	9007.64	9191.22	9783.16	4233.31	4264.58	5324.8	5898.47	5931.9	5393.49	5862.89*	6026.34	4035.43

* This excludes Ministry level expenditure (Headquarter) and additional funds received at Revised Estimate stage.